

**NATIONAL COMPANY LAW TRIBUNAL  
CHANDIGARH BENCH, CHANDIGARH**

**CA No.05/2018  
IN  
CP (IB) No. 15/Chd/CHD/2017  
(admitted matter)**

**In the matter of:**

Punjab National Bank ...Financial Creditor

Versus

James Hotels Ltd. ...Corporate Debtor

Present: Mr. Yogesh Goel, Advocate for Resolution Professional.  
Mr. Navneet Gupta, Applicant – Resolution Professional,  
in person.  
Mr. Vivek Sheoran, Advocate for Mr. Neeraj Mohindroo.

It is submitted that the respondent shall file reply in the registry today itself. Let the needful be done during course of the day with copy advance to the counsel for the applicant. List the matter for arguments on 05.03.2018. Rejoinder, if any, be filed at least a week before the date fixed with copy advance to the counsel for the respondent.

Sd/-  
(Justice R.P. Nagrath)  
Member (Judicial)

January 25, 2018  
arora`